NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/271/ (IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: LAND MARK HOUSING PROJECTS CHENNAI PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

A- VI DYA

B SHAKTHI PRIYA

(FOR KING & PARTRIDUR)

WUNSEL FOR lETITIONER.

Avidya, (FOR KWA & MARTRID.

Co. Pormai

FOR NATHAN LARGUATER

Worsy for Respondent

ORDER

Ms.A.Vidya, Counsel for the petitioner present. Ms.G.Ponmani, Counsel for the respondent present. Counsel for the Corporate Debtor submitted that part payment of the Principal amount shall be made and the schedule for payment shall also be filed after negotiating the interest part and prayed for time. Put up on 12.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(Ch.MOHD SHARIF TARIQ) **MEMBER (JUDICIAL)**

hv